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I SHAKTI KUMAR PRASAD son/daughter/wife of SRI RAJENDRA RAM aged 42 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

4	SI. No	Description	Self	Spouse name (s)	Depen dant-1	Depen dant- 2	Depen dant-3	Depend ant-3
1				Smt. Smita kumari	Aarya Kriti	Shraddha Gautam	Chinshu	Minshu
	(i)	Cash	Rs. 7000/-	Rs. 3000/-	NIL	NIL	NIL	NIL
(ii	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 47,093/- S.B.I. Rs. 11,378/- UBI, Rs. 48,000/- Sectt Co- Operative Bank	Rs. 42,795/- MOD-3,78,030 - SBI	NIL	NIL	NIL	NIL :
	(iii)	Bonds, Debentures and shares in Companies	Rs. 3,13,352/-ICICI-Pru Deposite(SIP)	NIL	NİL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Policy No513768673 L.I.C. of Sum Assured of Rs1,00,000/- (Premium-3525/Year) Policy No518158199 L.I.C. of Sum Assured of Rs3,00,000/- (Premium-15,632/Year) Policy No828977280 L.I.C. of Sum Assured of Rs2,20,000/- (Premium-14,549/Year) PLI- Sum Assured of Rs2,00,000 (Premium-685/Month)	Policy No528377739 L.I.C. of Sum Assured of Rs 2,00,000/- (Premium-11,100/Year)	NIL	NIL	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	Hero-Honda - NXG-Splendor BR-01AN-6083	NIL	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	Gold- 80gm Silver-200gm	Gold- 150 gm Silver- 750gm	Gold- 35 gm Silver- 400gm	Gold- 20 gm Silver- 250gm	Gold- 15 gm Silver- 50gm	Gold- 15 gm Silver- 50gm
	(vii )	Other assets, such as values of claims / interests	Furniture,TV,Mobile,etc	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

SI. No.	Description	Self	Spouse name (s)	Depen dant-1	Depen dant-2	Depen dant-3	Depen dant-4
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	# Parsa(Patna) khata No63, Plot No652 3.125 Decimal # Beur(Patna) khata No20, Plot No483 2.6562 Decimal	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF.	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / over dues to public financial institutions and (2) government dues:-[Note : Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13/02/2024	
a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL .	

(d) dues to departments dealing with telephones	NIL	NIL
(e) dues to departments dealing with governments transport (including aircraft and belicopters)	NIL	NIL

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	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income-Tax Return filed upto Assessment Year-2023-24 AZNPP1837C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail		
GPF/CPF/PRAN No.	:	PTS/BLA-1312
Gender	Ε.	M (M/F)
Date of Birth	en en e	0 4 0 9 1 9 8 2 (DD/MM/YYYY)
Class/Group	; ; ;	B (A/B/C)
Cadre	=	BIHAR LEGISLATIVE ASSEMBY, SECRETARIAT
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District		Samastipur
医型性性 医甲状腺素医 植物种植物 化二十二	ALCOHOL: TO	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: Shakti Kumar Prasad

Place: PATNA Designation:

Designation: Assistant Section Officer

Date: 13/02/2024 Department: Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.